

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR.JUSTICE SHAJI P.CHALY

WEDNESDAY, THE 1ST DAY OF APRIL, 2020/12TH CHAITHRA, 1942

B.A. NO.2301 OF 2020

(CRIME NO.131 OF 2020 OF KILIMANOOR POLICE STATION, THIRUVANANTHAPURAM DISTRICT)

Petitioner/ Accused

Rajendra Prasad alias Manian, aged 76 years,
S/o. Vamadevan, Ulloorkonam, Kunnuvilaveedu,
Ponganadu, Kilimanoor Village, Thiruvananthapuram district.

By Adv. Sri. AJITH KRISHNAN

Vs.

Respondent/Complainant

State of Kerala, represented by the Public Prosecutor,
High Court of Kerala, Ernakulam -682 031.

By Sri. Suman Chakravarthy, Public Prosecutor.

This Bail Application having come up for admission on 01/04/2020, the Court on the same day passed the following:-

A.K. JAYASANKARAN NAMBIAR, J.

&

SHAJI P. CHALY, J.

B.A.NO.2301 OF 2020

Dated this the 1st day of April, 2020

ORDER

Shaji P. Chaly, J.

The learned Public Prosecutor submitted that copy of the bail application has not been served on him. Petitioner is directed to serve a copy of the bail application to the learned Public Prosecutor. Post on 3.4.2020.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**